

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:37
ANSWERED ON:23.11.2011
STRENGTHENING OF SAFETY CHECKS BY DGCA
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has in the recent past increased the frequency of air safety checks in the country;
- (b) if so, the details thereof;
- (c) whether cases of safety lapses have increased during 2009-10 and 2010-11;
- (d) if so, the details thereof alongwith the action taken by the DGCA against the erring airlines, airline-wise; and
- (e) the mechanism in place to ensure implementation of air safety checks by various airlines in the country?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a)to(e): A statement is laid on the Table of the House.

statement referred to in the parts (a) to (e) of the Lok Sabha Starred Question No. 37 for 23.11.2011 regarding `Strengthening of Safety Checks by DGCA`.

(a) and (b): Yes, Madam. The Directorate General of Civil Aviation (DGCA) has increased the frequency of air safety checks in the country. DGCA makes Annual Surveillance Programme for all the surveillance/ safety/ audit/ inspection checks to be carried out by each Directorate in DGCA on certificate holder. The same is also displayed on the website of DGCA. The deficiencies observed during surveillance checks are categorized depending upon the level of severity as level I and II deficiencies. All the findings are required to be corrected by certificate holders as per the time frame laid down by DGCA.

(c) and (d): No, Madam. During the year 2009, there were 10 safety lapses. This came down to 3 during the year 2010. During the year 2011 till date only 01 safety lapse has occurred. The details of enforcement action taken by DGCA against the airlines during the last three years are annexed. Necessary follow up actions have been taken for preventing recurrence of such incidents.

(e):- All the airlines carry out Internal Safety Audit and monthly Surveillance Checks, Report of such audit and surveillance checks are submitted to DGCA alongwith the action taken by the organisation. The safety inspections by the operator are also examined during the safety checks by the DGCA officers.